

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
To be heard on Monday the 29th day of January 2024 at 02.00 pm
(HYBRID MODE)

[Click here to join VC](#)

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and
Hon'ble Mr. Arun Baroka, Member (Technical)**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 24/2024 For Stay IA No. 86/2024	M/s Quality Industries Through its Partner Siddharth Jain Vs Kamalesh Kumar Singhania	Mr. Rohit Jain	
2	Comp App (AT) (CH) (Ins) No. 28/2024 For Stay IA No. 93/2024 For Exemption IA No. 92/2024	Kamma Srinivasa Rao Vs State Bank of India & 2 Ors.	Mr. Sandeep Bajaj	
3	Comp App (AT) (CH) No. 113/2023 For Stay IA No. 1389/2023 For Urgent listing IA No. 1388/2023	Geometrix Laser Solutions Pvt Ltd Vs Dr BVS Lakshmi & Anr.	Mr. Amir Bavani	
4	Comp App (AT) (CH) (Ins) No. 431/2023 For Condone Delay IA No.1323/2023 For Stay IA No.1324/2023 For Exemption IA No.1325/2023	The Assistant Commissioner (State Tax) Vs Mr. Immaneni Eswara Rao & Anr	Mr. AG Sathyanarayana	
5	Comp App (AT) (CH) (Ins) No. 450/2023 For Condone Delay IA No. 94/2024	Kiran Martin Golla RP, Vardharaja Foods Pvt. Ltd.	Mr. Roopadaksha Basu	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6	Comp App (AT) (CH) (Ins) No. 210/2023 For Exemption IA No. 698/2023 For Stay IA No. 699/2023 Urgent Listing IA No. 700/2023 To Vacate Stay IA No. 1166/2023 Additional docs IA No. 1308/2023 To Adv. Hg. IA No. 1377/2023	Attluru Sreenivasulu Reddy Vs A.S. Met Corp Pvt. Ltd. & Anr.	Mr. S Athiban Vijay	Mr. Sriram Venkatavaradan- R1 Mr. Manjeet Buch IRP/R2

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7	Comp App (AT) (CH) (Ins) No.43/2022 For Stay IA No. 91/2022	Bank of India Vs Mr. CA GV Ravikumar & 3 Ors	Mr. FB Benjamin George	Mr. B Ramana Kumar
8	Comp App (AT) (CH) (Ins) 36/2023 For Condone Delay IA No. 131/2023 For Stay IA No. 132/2023	Jasin Jose Vs Regional Provident Fund Commissioner-II	Mr. Jerin Asher Sojan	Mr. R Vishnu
9	Comp App (AT) (CH) (Ins) No. 142/2023 For Condone Delay (in filing IA) IA No. 564/2023 To implead IA No. 473 & 500/2023 For Stay IA No. 475/2023	Mr. Padmakumar Vs Stressed Asset Stabilization Fund & Anr.	M/s Aiyar & Dolia Ms. N Varsha	Mr. T Ravichandran- R1
10	Comp App (AT) (CH) (Ins) No. 281/2023 For Condone Delay IA No. 861/2023 Delay in re-filing IA No. 858/2023 For Stay IA No. 859/2023 For Exemption IA No. 860/2023	Tamil Nadu Generation & Distribution Corporation Limited Vs Ms. Anuradha Bisani, Liquidator of Lanco Infotech Ltd.	Mr. ST Raja	Ms. Anuradha Bisani

11	Comp App (AT) (CH) (Ins) No. 8/2024 For Stay IA No. 23/2024 To dispense with IA No. 24/2024	E.M Najeeb Ellias Mohammed, Promoter of Air Travel Enterprises India Ltd. Vs Union Bank of India Ltd.	Ms. Narmada Sampath	
----	--	---	------------------------	--

For Directions

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
12	TA (AT) No. 278/2021 (CA (AT) No. 67/2020)	Manjunath Dasappa & Anr. Vs Transglobal Power Ltd. & 4 Ors.	Mr. Siddhartha Sharma	Mr. Kaustav Saha- R5

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
13	Comp App (AT) (CH) (Ins) No.234/2022 For Exemption IA No.501/2022 For Stay IA No. 502/2022 To implead IA No. 61/2024	Srinivas Reddy Yadiki, M/s Bevcon Wayors Pvt. Ltd. Vs Ardee Hi-Tech Pvt Ltd & Anr	Mr. Y Suryanarayana	Dr. SV Ramakrishna-R1 Mr. Raja Shekar Rao Salvaji (For Impleadment)
14	Comp App (AT) (CH) (Ins) No.272/2022 For Stay IA No. 583/2022	Jai Jinendra Enterprises & 7 Ors. Vs Sanjeevi C & Anr WITH	Mr. Pawan Jabakh	Ms Jayanthi K Shah-R1
15	Comp App (AT) (CH) (Ins) No. 295/2022	Jai Jinendra Enterprises & 7 Ors. Vs Sanjeevi C & Anr	Mr. Pawan Jabakh	Ms Jayanthi K Shah-R1 Mr. S Ramesh- R2
16	TA (AT) No. 100/2021 (CA (AT) No. 209/2019)	Keerti Anurag Investments Pvt. Ltd. & Anr Vs Sai Anupama Agencies Pvt. Ltd. & 15 Ors.	Mr. Aashish Jain Lunia	Mr. Yogesh Jagia
17	TA (AT) No. 139- 140/2021 (Comp App (AT) No. 186-187/2020)	Vyspar Mandir Palarivattom & Anr. Vs Usha OK WITH	Ms. Lily Francis	Mr. Rony Oommen John

18	TA (AT) No. 141-142/2021 (Comp App (AT) No. 188-189/2020)	Vyapar Mandir Palarivattom Pvt Ltd & Anr. Vs VD Viju WITH	Ms. Lily Francis	Mr. Rony Oommen John
19	TA No. 143-144/2021 (Comp App (AT) No. 190-191/2020)	Vyapar Mandir Palarivattom Private Limited & Anr. Vs Babu Foustine WITH	Ms. Lily Francis	Mr. Rony Oommen John
20	TA No.145 & 136/2021 (Comp App (AT) No. 192-193/2020)	Vyapar Mandir Palarivattom Pvt Ltd & Anr. Vs Saramma Mohan WITH	Ms. Lily Francis	Mr. Rony Oommen John
21	TA (AT) No. 146-147/2021 (Comp App (AT) No. 194-195/2020)	Vyapar Mandir Palarivattom Pvt Ltd & Anr. Vs Alice P M WITH	Ms. Lily Francis	Mr. Rony Oommen John
22	TA No. 148-149/2021 (Comp App (AT) No. 196-197/2020)	Vyapar Mandir Palarivattom Private Ltd. & Anr. Vs Omana T.H. WITH	Ms. Lily Francis	Mr. Rony Oommen John
23	TA No. 150-151/2021 (Comp App (AT) No. 198-199/2020)	Vyapar Mandir Palarivattom Private Limited & Anr. Vs K.G. Lekha WITH	Ms. Lily Francis	Mr. Rony Oommen John
24	TA No. 152-153/2021 (Comp App (AT) No. 200-201/2020)	Vyapar Mandir Palarivattom Private Limited & Anr Vs Ramesh O.T	Ms. Lily Francis	Mr. Rony Oommen John
25	TA (AT) No.181/ 2021 (CA (AT) No. 191/2019)	D. Aravindakshan Vs Agastya Bio Pharm India Ltd. & 5 Ors	Prof. D Arvindakshan	Mr. K Mahadevan-R1-R6
26	Comp App (AT) (CH) (Ins) No. 197/2021 For Condone Delay IA No. 400/2021 For Stay IA No. 399/2021 For Urgent Hearing IA No. 543/2021	Artur Vlatimirovich Nikitin & Anr. Vs Pegasus Asset Recovery Pvt. Ltd & Anr.	Mr. Ajesh Kumar Shankar	Mr. Dinkar Singh-R2 Mr. Ravindra Beleyur

27	TA (AT) No. 214/2021 (Comp App (AT) (Ins) No. 1446/2019)	MP Power (Madhya Pradesh) Ltd Vs Anuradha Bisani, Liquidator of Lanco Infratech Ltd.	Ms. Varsha Banerjee	M/s Shardul Amarchand Mangaldas & Co
28	TA (AT) No. 225/2021 (CA (AT) (Ins) No. 195/2020)	K Kuppuswamy & Anr. Vs G. V. Ravikumar & 2 Ors. WITH	Mr. Santanam Swaminadhan	Mr. B Dhanaraj-R1 Ms. Madhusmita Bora- R2
29	TA (AT) No. 226/2021 (CA (AT) (Ins) No. 196/2020)	K. Kappuswamy & Anr Vs G.V. Ravikumar, Liquidator of Thirupur Suriya Hitech Apparels Pvt. Ltd. & 2 Ors.	Mr. Santanam Swaminadhan	Mr. B Dhanaraj-R1 Ms. Madhusmita Bora- R2
30	TA (AT) No. 36/2022 (CA (AT) (Ins) No. 596- 597/2019)	MTR Foods Pvt. Ltd. Vs Mr.Ashish Kanodia & 4 Ors. WITH	Mr. Yugank Goel	Mr. Amit Agrawal- R1 Mr. AK Mylsamy- R2 Mr. G Sridhar- R5
31	TA (AT) No. 33/2022 (CA (AT) (Ins) No. 598- 600/2019)	M/s Peepul Capital Fund III LLC Vs Mr.Ashish Kanodia & 2 Ors WITH	Mr. Nakul Sachdeva	Mr. AK Mylsamy - R2 Mr. Amit Agrawal- R1
32	TA (AT) No. 34/2022 (CA (AT) (Ins) No. 791/2019)	Shetron Ltd Vs Maiyas Beverages and Foods Pvt Ltd & 3 Ors.	Mr. Vaibhav Sethi	Mr. Amit Agarwal- R2 Mr. Swapnil Gupta- R4
33	Comp App (AT) (CH) No. 56/2022	Eldorado Avenues Pvt. Ltd Vs Rege Engredea Pvt. Ltd. & 3 Ors	Mr.Y Suryanarayana	Mr. Aashish Jain Lunia- R1-R3
34	Comp App (AT) (CH) (Ins) No. 108/2022 For Stay IA No. 243/2022 To Dispense With IA No. 244/2022 Leave to file IA No. 245/2022	Telangana State Southern Power Distribution Co Ltd Hyderabad Vs Mr. T. Sathisan, RP of Splendid Metal Products Ltd & 2 Ors	Mr. Adithya Reddy	Mr. T Ravichandran- R1 Mr. Sandeep Bajaj- R2 Mr. Dwarakesh Prabhakaran- R3

35	Comp App (AT) (CH) (Ins) No. 127/2022 Leave to file IA No. 299/2022 For Exemption IA No. 298/2022	Employees Provident Fund Organisation Vs T. Sathisan RP & 2 Ors	Mr. MS Viswanathan	Mr. T Ravichandran- R1 Mr. Sandeep Bajaj- R2, R3
36	Comp App (AT) (CH) (Ins) No.160/2023	SREI Equipment Finance Ltd. Vs Madhucon Projects Ltd. WITH	Mr. Anant Merathia	Mr. R Madana Gopal
37	Comp App (AT) (CH) (Ins) No.161/2023 For Stay IA No. 529/2023	Madhucon Projects Ltd. Vs SREI Equipment Finance Ltd.	Mr. R Madana Gopal	Mr. Anant Merathia

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

1. For VC Link- vcnclatchennai5@gmail.com
Ph-044-28880500